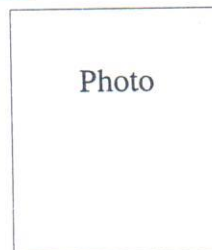


NOTICE

Applications are invited from the Advocates of the Bar Association, Punjab & Haryana High Court, who have 5 years standing at the Bar, are desirous to undergo 40 hours mediation training and are willing to spare enough time to conduct mediations at the Mediation & Conciliation Centre of this Court. The applicants shall submit their applications in the format given below:

Application for Appointment as Mediator

1. Name:
2. Father/Husband Name:
3. Address:
4. Date of Birth:
5. Educational Qualification:
6. Experience as an Advocate:
7. Enrollment No.
(along with a copy of enrollment certificate)
8. Phone No. (Mobile/Landline):
9. A brief synopsis as to why you want to become a Mediator:



Signature of the applicant

The applications should reach in the Mediation & Conciliation Cell, room No.B-24 of this Court, within 15 days from the date of this notice.